STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29TH APRIL,2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF MARCH - 2025

				Fo List of cases e-file	rm 1 ed during the mo	onth			
Sr No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e- filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	High Court of Meghalaya	East Khasi Hills	-		-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-		-		-	-	-

		List of ca	ases in which e-P	Form 2 ayment of Court fees wa	s made during the m	onth	
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-		1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1		-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-			- 1	

v		List of cases	in which Electron	Form 3 ic Service of Process ha	s taken place during	the month	
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-	-	in the second	-	
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-				

		List of	total no. of cases	Form 4 randomly allocated dur	ring the month	
Sr. No.	Court .	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	High Court of Meghalaya	East Khasi Hills	-	-		-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-		

Form 5 List of cases in which Case Management Hearing was held during the month

Sr. No:	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-			-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills				-	-

Form 6 Contested commercial cases disposed during the month

Sr. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registratio n	Whether Urgent Relief was sought and Pre- Institution Mediation	Date of Decision	Days for dispos al	Nature of Disposal (Conteste d/ Settled)	Date of executi on of decree	Number of days for executio n of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	High Court of Meghalaya	East Khasi Hills	-	-	•	-	-		-	-	•	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Arbitration 2/2025	Suraksha Salvia LLP Vs State of Meghalaya	S.Sen Adv Vs A.S Pandey Adv	11-02-2025	-	21-03-2025	-	Disposed Otherwise/ Contested	-	-	-
3	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case 1/2025	Suraksha Salvia LLP Vs State of Meghalaya	S.Sen Adv Vs A.S Pandey Adv	11-02-2025	-	21-03-2025	-	Disposed Otherwise/ Contested	-	•	

	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case 4/2024	Patel Engineering Limited Vs North Eastern Electric Power Corporation Ltd	A Basutkat Adv Vs V.K.Jindal Adv	16-05-2024	-	18-03-2025	Rejected/ Contested	-	-
5	Judge, Commercial Court, Shillong	East Khasi Hills	Commercial Misc Case 5/2024	Patel Engineering Limited Vs North Eastern Electric Power Corporation Ltd	A Basutkat Adv Vs V.K.Jindal Adv	16-05-2024		18-03-2025	Rejected/ Contested	-	-

	Form 7 Summary of Commercial Cases during the month											
Sr. No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month						
(1)	(2)	(3)	(4)	(5)	(6)	(7)						
1.	High Court of Meghalaya	East Khasi Hills	4	1	•	5						
2.	Judge, Commercial Court, Shillong	East Khasi Hills	156	16	1	171						

List of cases received for Pre-Institution Mediation and Settlement and Settlement during the month

Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Shillong Mediation Centre, Shillong.	73 nos	17 nos	NIL	14 nos (Non- Starter) 2 (Failure)	Total= 74 nos. (69 nos. of applications are in the premediation stage and notices have been served and 5 nos. mediation sittings are pending)

Form 6 (ii) : Mediation Data on Quarterly Basis

S. N o.	Name of the Authority	Name of Application Received by Authority	Name of Applicant Party		Nature of Opposite Party		No. of application slab- Wise as per Schedule-II					No. of application disposed of as per Rule 3(4)	No. of applic ation Referr ed for	No. of application Where no	No. of application where parties reached a settlement as
			Individual	Corporate	Individual	Corporate	1	11		IV	V	and 3(6)	media tion	settleme nt arrived at as per Rule 7(1)(ix)	per Rule 7(1)(vii)
(1)	(2)	(3)	(4)	(5)	(6)	(7)			(8)			(9)	(10)	(11)	(12)
1.	Meghalaya State Legal Services Authority, Shillong	31	1	30	31	-	20	11	-	-		28(NS) 2(F)	4	-	-